

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 16.03.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
232/14	4/17	Hearing	433( e) / 433(f)	Phoenix Arc Pvt. Ltd. Vs Ravika Creations Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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**ORDER**

Counsel for Petitioner Company is absent. Petitioner is also called absent. As seen from the order sheets of the Hon'ble High Court of Karnataka, petitioner has filed for amendment copy and the matter is coming up before the Hon'ble High Court of Karnataka for amended copy. Order sheets of the Hon'ble High Court of Karnataka also disclosed that the petitioner has filed Memo seeking to delete Respondents 2 to 5. Therefore, Notices to go to 1<sup>st</sup> Respondent only. However, petitioner has not filed amended copy. Therefore at the 1<sup>st</sup> instance Notice to be issued to the petitioner only. Listed on 19/04/2017.

  
Member (J)

  
Member (T)